

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.144 of 2020

IN THE MATTER OF:

Omega Icehill Pvt. Ltd. & Ors.

Through its Director Mr. Tushar Kant Jindal ...Appellants

Vs.

Anil Agrawal Director of Omega Icehill Pvt. Ltd. ...Respondent

Present:

For Appellants: Mr. Anil Airi, Sr. Advocate with Mr. Shafiq Ahmed, Mr. Nishant Menon, Ms. Kavita Sarin, Ms. Sarika Raichur, Mr. Krishnendu Datta and Mr. Abhishek Jindal, Advocates.

For Respondent: Mr. Rohit Sharma, Advcoate.

ORDER

(Through Virtual Mode)

08.10.2020: Heard the Learned Counsel for the parties at length. Parties may file written submissions not more than three pages within a week.

Learned Counsel for the Respondent submits that the matter is listed before the Tribunal for filing of the Reply of the Petition therefore, the Tribunal may be directed not to proceed.

We are not passing any order.

However, the Appellants may make request in this regard before the Tribunal.

Order Reserved.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

sr/kam